

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01383/2019

(in OA 202/756/2017)

Jabalpur, this Thursday, the 14th day of November, 2019

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. The Comptroller and Auditor General of India, Pocket 9-B, Deendayal Upadhyay Marg, New Delhi 110124.
2. The Principal Accountant General (A&E)-I, MP Lekha Bhawan, Jhansi Road, Gwalior – 474002 (MP).
3. Deputy Accountant General (A&E)-I, MP, Gwalior, O/o the Principal Accountant General (A&E)-I, Lekha Bhawan, Jhansi Road, Gwalior, Madhya Pradesh

–Applicants (Respondents in OA)

(By Advocate – Shri P. Shankaran)

V e r s u s

Shri Deepanshu Raje @ Monu, S/o Late Shri Ratan Lal Raje, R/o 19 Leather Factory Colony, Morar, Gwalior (MP) – 474006

-Respondent (Applicant in OA)

(Respondent in person)

O R D E R (O R A L)

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further six weeks' time to comply with the order dated 26.09.2019 passed by this Tribunal in Original Application No.202/00756/2017.

2. In view of the reasons assigned in Para 4 to 6 of the MA, applicants (respondents in OA) are granted further four weeks' time to comply with the order dated 26.09.2019.

3. Accordingly, MA is disposed of.

**(Ramesh Singh Thakur)
Judicial Member**

am/-